## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 22/NCLT/AHM/2017 With Gujarat High Court CA no. 530 of 2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2017

Name of the Company:

Madhav Infra Projects Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1. NAUIN PAHWA

AD VOCATE

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## ORDER

Learned Advocate Mr. Navin Pahwa present for petitioner.

Heard arguments of Learned Counsel for Petitioner.

Order reserved.

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BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 29th day of August, 2017.